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## PART-IVA

GOVERNMENT OF MEGHALAYA

LAW (B) DEPARTMENT

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NOTIFICATION

The 25<sup>th</sup> September, 2024.

**No.LL(B). 18/2019/69** - The Meghalaya Farmers' (Empowerment) Commission (Amendment) Act, 2024 (Act No. 11 of 2024) is hereby published for general information.

**L. A. LYNDEM,**

Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department.

**MEGHALAYA ACT NO. 11 OF 2024**

(As passed by the Meghalaya Legislative Assembly)  
Received the assent of the Governor on the 24<sup>th</sup> September, 2024  
Published in the Gazette of Meghalaya Extra-Ordinary issue dated 25<sup>th</sup> September, 2024

**THE MEGHALAYA FARMERS' (EMPOWERMENT) COMMISSION (AMENDMENT) ACT, 2024****An****Act**

further to amend the Meghalaya Farmers' (Empowerment) Commission Act, 2019.

Be it enacted by the Legislature of the State of Meghalaya in the seventy sixth year of the Republic of India as follows: -

**Short title extent  
and Commencement**

1. (1) This Act may be called the Meghalaya Farmers' (Empowerment) Commission (Amendment) Act, 2024.
- (2) It shall extend to the whole State of Meghalaya.
- (3) It shall come into force from the date of the publication in the Official Gazette.

**Amendment of Chapter II  
Section 4(1).**

2. The words "**sixty five**" appearing in proviso to subsection (1) of Section 4 shall be substituted by the word "**seventy**"

**L. A. LYNDEM**

Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department.